GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2887 ANSWERED ON:10.12.2014 RESERVATION FOR OBCS IN KVS NVS Devi Smt. Rama

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has not made any provision for reservation of OBC students in Kendriya Vidyalayas (KVs) and Navodaya Vidyalayas (NVs) despite demand from pubic and people's representatives;
- (b) if so, the reaction of the Government thereto and the reasons therefor;
- (c) the action taken by the Government to give reservation to OBC students in Kendriya Vidyalayas and Navodaya Vidyalayas on the lines of reservation being given to the Scheduled Castes and the Scheduled Tribes; and
- (d) the success achieved as a result of the said action?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): The admission guidelines of Kendriya Vidyalayas (KVs) have been framed in the year 2012-13 in conformity with various provisions of the Right of Children to Free and Compulsory Education Act, 2009. The KVs are placed under "Specified Category of School" under Section 2(p) of the Right of Children to Free and Compulsory Education Act, 2009. KVs admit 25% of the strength of Class-I children as per Section 12(1) (c) of the RTE Act and provide free and compulsory elementary education till its completion. This category of 25% includes all applications of Scheduled Castes/Scheduled Tribes and Economically Weaker Sections/Below Poverty Line/ Other Backward Classes (non creamy layer) / disabled children and in compliance with the constitutional provisions on reservations. There is no provision for reservation for OBC students in admission to Jawahar Navodaya Vidyalayas (JNVs).